

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-530
IB-633/ND/2020

IN THE MATTER OF:

SawarmalTiwai
V/s
Aimtech Infra Limited

....Applicant

....Respondent

SECTION

U/s Sec.9 IBC

Order delivered on 28.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Lzafeer Ahmad B F & Sujoy Chatterjee, Advocate
For the Respondent :

ORDER

Issue notice upon the respondent by all modes including the email Id of the respondent as well as through the process of the bench. Affidavit of service be filed within one week from today.

Reply be filed within two weeks from the date of receipt of the notice and thereafter, rejoinder if any be filed within one week from the date of receipt of reply. List on **18.03.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)